

**BEFORE THE HON'BLE NATION GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI
Original Application No.907/2024**

IN THE MATTER OF

Abhishek Dutt & Ors.

... Petitioner

Versus

Delhi Jal Board & Ors.

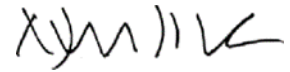
... Respondents

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NDOH: 25.09.2024

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Through



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New Delhi
Date: 12.09.2024

**BEFORE THE HON'BLE NATION GREEN TRIBUNAL
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STATUS REPORT

1. The Kotla Village area comes under the MLA constituency Kasturba Nagar AC-42 having dense population which is about 1.50 Lacs. Kotla Village area covered area of Ali Ganj Village, Jorbagh Village, Khairpur Village, Pilanji Village. The area is located in unauthorized and unplanned manner. In this area, there is no separate storm water drainage system. These areas are thickly populated and have narrow lanes. Eateries (Hotels) are discharging effluent directly into the sewerage system which causing regular sewer line blockage.
2. As there is no separate storm water drainage system in the area. Most of the places, storm water is unauthorizedly diverted into the sewer manhole by puncturing it from the side of manhole. It results in a lot of waste material e.g. plastic bottles, poly bags, used thermocol, empty alcohol bottles, cow dung etc. entering into sewer system and thereby causing blockage of the sewer. Further, Eateries also aggravate the complaints of sewer blockage/ overflow by discharging effluent directly into sewerage system.
3. The out fall sewer line of Kotla village area was damaged and which has been rectified by laying new pipe line near Pilangi pul. The work of laying internal sewer line of Parshadi gali is in progress and will be completed September 2024. However, desilting from outfall sewer line to Parshadi gali is being done on regular basis.
4. As far as DDA park Radha Krishan Mandir is concerned, the discharge of sewerage from the area falls towards GPRA colony of CPWD. It is pertinent to mention here that the outfall sewer line was suddenly settled near GPRA colony during monsoon season which was creating backflow of sewer lines near Radha Krishan Mandir and DDA park. Now,


the same has been rectified. Desilting of the sewer lines by super sucker was also done and the sewer lines are running smoothly.

5. At present there is no any savior sewer block in Amrit Nagar. Sewer lines are running smoothly, however if any complaint received, attended on regular basis.
6. In the Kotla village area there is combined system. The sewer system is not designed for taking discharge of storm water. However, due to entry of solid waste from storm water, the self cleansing velocity in the sewer is disturbed and resulting in siltation. The siltation further leads to generation of gases which damage the crown of the sewer pipe and finally resulting in settlement of sewer.
7. Sewerage systems have been designed to cater to organic waste from toilets, kitchens, bathrooms, etc. Waste from the house hardly carries any silt into the sewerage system. Due to mixing storm water with the sewerage system, it has been noticed that DJB sewerage system has been badly silted up.
8. Most of the area of Kotla Village have narrow lanes, mechanical cleaning is not possible through machines in most of these areas. Only manual desilting through manholes is possible where as there is no other means available for desilting of sewer line. Apart from above constraints, the field staff attends day to day complaints of sewer overflow/ water contamination on priority using available labour/ small mechanical machines. In general during Monsoon season, the sewer related complaints increase in comparison to dry weather season.
9. About 85-90% of the sewer lines in the Kotla Village area have been replaced in last decade with adequate size/ dia of sewer line.
10. The complaints of sewer line blockages have been attended regularly as and when received.

11. There is a need of separate Drainage system for storm water. Land owning agency may be directed to disconnect storm water drain from DJB sewer line and laid/ designed separate drainage system for storm water.



EE(M)-42



ZE(M)-42



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OA NO.907/2024 Abhishek Dutt & ors vs. Delhi Jal Board & ors.

1 message

chambersofnanditarao <chambersofnanditarao@gmail.com>

Thu, Sep 12, 2024 at 7:21 PM

To: Pradyuman Kaistha <pradyumankaistha31@gmail.com>, commissioner@mcd.nic.in, psud@nic.in

Respected Sir/Ma'am

Please find the attached copy of the Status Report filed in the above captioned matter

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**Abhishek Dutt Status Report.pdf**

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